

Distribution of power of the Kalpakkam Atomic Power Plant

1677 F. SHRI H. HANUMAN-THAPPA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what was the original proposal for distribution of power generated from the Kalpakkam Project; and

(b) what is the present distribution among the Southern States?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (b) In 1971 it was decided that the entire output of the first unit as well as half of the output of the second unit of Kalpakkam Atomic Power Station would be made available to Tamil Nadu, and the balance output of the second unit would be distributed amongst the neighbouring States in the Southern Region. The latest position also is that in October, 1984, the then Minister for Energy had decided that the above commitment given in respect of Kalpakkam Atomic Power Station prior to the evolution of the Central formula for sharing of power will be honoured.

Accidents in Metropolitan Cities

‡1677-G. SHRI RAJNI RANJAN SAHU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether according to a study conducted by the National Transportation Planning and Research Centre, Trivandrum, the number of road accidents in metropolitan cities, Bombay, Calcutta, Madras, Delhi, Bangalore and Ahmedabad have shown an upward trend during 1970-81; and

†Previously Unstarred Question No. 1741, transferred from the 16th May, 1985.

‡Previously Unstarred Question No. 1743, transferred from the 16th May, 1985.

(b) if so, the action Government propose to take to reduce the accidents?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) Major factors for road accidents in metropolitan cities are; considerable growth of vehicle population; variety of vehicles; road congestion; vehicle defects; bad driving habits; etc. Road Safety measures, designed to reduce the incidence of accidents, are traffic enforcement, engineering and education. The State Government have been asked to strictly enforce rules and regulations relating to the grant of driving licences and certificates of physical fitness of vehicles besides supervision through surprise checks by senior officers. A Driver Training School has been set up in Delhi for imparting comprehensive training to improve driving skills and habits. The States have been asked to set up similar schools. Besides making it mandatory to carry the driving licence and affixation of photo on it for easy identification, the amount of penalty fines has been enhanced to make punishment more deterrent in respect of traffic offences.

Transport Undertakings in metropolitan cities like Madras and Delhi have introduced schemes for grant of incentives for safe and accident-free driving.

यमुना नदी पर पुल

†1677. श्री पी० बाबुल रेड्डी : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तम सिंह दुग्गल एण्ड कम्पनी को यमुना नदी पर दिल्ली में पुल बनाने का ठेका दिया गया है ;

†Previously Unstarred Question No. 1960, transferred from the 17th May, 1985.

(ख) यदि हा, तो उस कार्य का ठेका लेने के लिये किन-किन अन्य कम्पनियों ने टेंडर दिये थे और इस कम्पनी से कम का टेंडर देने वाली कम्पनियों के टेंडरों को क्यों स्वीकार नहीं किया गया; और

(ग) क्या यह भी सच है कि इस कम्पनी ने कई अन्य काम भी ले रखे हैं जिन्हें समय पर पूरा नहीं किया गया है और इसके परिणामस्वरूप कम्पनी के विरुद्ध कार्यवाही की सिफारिश की गई परन्तु मामले को दबा दिया गया, यदि हां, तो इसके क्या कारण हैं ?

नौवहन और परिवहन मंत्रालय के राज्य मंत्री (श्री जेड० आर० अंसारी):

(क) मे (ग) सूचना एकत्र की जा रही है और सभा-पटल पर प्रस्तुत कर दी जाएगी ।

12.00 Noon

STATEMENT BY MINISTER

Correcting the reply to Unstarred Question No. 434 answered on the 20th March, 1985 regarding Encroachment on Railway property at Sonapat

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): Sir, I beg to lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 20th March, 1985, to Unstarred Question 434, regarding encroachments on Railway property at Sonapat.

[Placed in Library. See No. LT-935-A/85].

PAPERS LAID ON THE TABLE

Administration Reports and Accounts (1983-84) of the Cantonment Boards under various commands and related papers

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Administration Report and Accounts of the Cantonment Boards under the North-Command for the year 1983-84, together with the Audit Report on the Accounts.

(b) Review by Government on the Annual Administration Report.

[Placed in Library. See No. LT-908/85 for (a) and (b)].

(ii) (a) Annual Administration Report and Accounts of the Cantonment Boards under the Southern Command for the year 1983-84, together with the Audit Report on the Accounts.

(b) Review by Government on the Annual Administration Report.

[Placed in Library. See No. LT-906/85 for (a) and (b)]

(iii) (a) Annual Administration Report and Accounts of the cantonment Boards under the Eastern Command, for the year 1983-84, together with the Audit Report on the Accounts.

(b) Review by Government on the Annual Administration Report.

[Placed in Library. See No. LT-907/85 for (a) and (b)].